

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 2150
TO BE ANSWERED ON 15.03.2021

INDIGENOUS WATER TREATMENT COMPANIES

2150. SARDAR BALWINDER SINGH BHUNDER:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of indigenous water treatment companies in the country;
- (b) whether Government has taken any steps to boost these indigenous small water treatment companies;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI RATTAN LAL KATARIA)

(a) to (d) Drinking water supply is a State subject. Powers to plan, design, approve, implement, operate and maintain water supply schemes for providing safe drinking water to rural population is vested with States. Procurement of required goods and services are also made by the State/ UTs including services for water treatment from companies. As such, details of water treatment companies are not maintained by this department.
